

BEFORE SHRI SATISH CHANDRA, JOINT SECRETARY & LEGAL ADVISER  
FIRST APPELLATE AUTHORITY  
(Under Section 19 of RTI Act, 2005)  
Ministry of Law & Justice  
Department of Legal Affairs  
Room No. 406-B 'A' Wing  
Shastri Bhawan, New Delhi – 110001  
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Appeal No. 23(78)/2012 – IC

IN THE MATTER OF:

Mohd. Sabir,  
27 Marrium Mahal  
Sadar Bazar, P.O & P.S Barrackpore,  
Kolkata-700120

: APPELLANT

Versus

Central Public Information Officer  
Ministry of Law & Justice  
Department of Legal Affairs  
Shastri Bhawan,  
New Delhi

: RESPONDENT

Date of Hearing: 31.7.2012

Present:-

1. None present for the Appellant.
2. Shri Nirmal Singh, Director/CPIO
3. Smt. Asha Sota, CPIO
4. Shri Jagdish Kumar, Section Officer, Imp. Cell, D/o Legal Affairs, Shastri Bhawan, New Delhi-110001.

ORDER

1. The appellant in his appeal has alleged that the complete information has not been provided to him.

2. During the course of hearing the CPIO has informed that the subject matter of the appellant does not pertain to this department, it is related to Ministry of Home Affairs. Therefore, same has been forwarded to MHA vide letter number A-60011/3/2012 --


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6/8/12

87 R.T.

Admn I/LA dtd. 29<sup>th</sup> June, 2012. From the above it appears that information has already been furnished. The Appellant may approach to MHA for further information.

3. The Appeal is disposed off.
4. File is consigned to records.



(Satish Chandra)

Joint Secretary & Legal Adviser  
First Appellate Authority

1. Mohd Sabir, 27 Marrium Mahal, Sadar Bazar, P.O & P.S Barrackpore, Kolkata-700120
2. Shri Nirmal Singh, Director/CPIO, D/o Legal Affairs, Shastri Bawan, New Delhi-110001.
3. Smt. Asha Sota, CAPIO, D/o Legal Affairs, Shastri Bhawan, New Delhi-110001
4. Shri Jagdish Kumar, Section Officer, Imp. Cell, D/o Legal Affairs, Shastri Bhawan, New Delhi-110001.
5. PPS to Law Secretary for information.

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